

HARYANA VIDHAN SABHA

Bill No. 23—HLA of 2025

THE HARYANA APPROPRIATION (No. 3) BILL, 2025

A

Bill

to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Haryana for the services during the financial year ending on the thirty-first day of March, 2026.

Be it enacted by the Legislature of the State of Haryana in the Seventy-sixth Year of the Republic of India as follows: -

1. This Act may be called the Haryana Appropriation (No. 3) Act, 2025.
2. From and out of the Consolidated Fund of the State of Haryana, there may be paid and applied sums not exceeding those specified in column 11 of the Schedule appended to this Act, amounting in the aggregate to the sum of ₹4251,04,93,881/- (Four Thousand Two Hundred Fifty One Crore Four Lakh Ninety Three Thousand Eight Hundred Eighty One rupees only) towards defraying the several charges which will come in the course of payment during the financial year 2025-26 ending on the thirty-first day of March, 2026, in respect of the services specified in column 2 of the said Schedule.
3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Haryana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year ending on thirty-first day of March, 2026.

Short title.

Issue of
₹4251,04,93,881/-
out of
Consolidated
Fund of State of
Haryana for
Financial year
2025-26.

Appropriation.

No. of Demands	Services and purposes	Major Head	Sums not exceeding		THE
		Revenue	Grants made by Legislative Assembly	Charged on the consolidated Fund	Total
1	2	3	4	5	6
			₹	₹	₹
01	Vidhan Sabha	2011-Parliament/State/Union Territory Legislatures	4,31,00,000	...	4,31,00,000
		Total	4,31,00,000	...	4,31,00,000
02	Governor and Council of Ministers	2013-Council of Ministers	5,00,00,000	...	5,00,00,000
		Total	5,00,00,000	...	5,00,00,000
03	General Administration/ Elections	2051-Public Service Commission	200,00,00,000	...	200,00,00,000
		2052-Secretariat General Services	1,60,00,000	...	1,60,00,000
		2070-Other Administrative Services	10,00,000	...	10,00,000
		Total	201,70,00,000	...	201,70,00,000
04	Revenue and Disaster Management/Fire Office (Fire Services)/Excise and Taxation	2029-Land Revenue	34,00,00,000	...	34,00,00,000
		2053-District Administration	98,00,00,000	...	98,00,00,000
	
		Total	132,00,00,000	...	132,00,00,000
05	Home (Home Guard & Civil Defence) /Jails (Prisons)/ Administration of Justice (High Court/Prosecution/ AGOT/ Legal Services Authority)	2055-Police	54,23,00,000	...	54,23,00,000

SCHEDULE

Major Head	Sums not exceeding		Total	Total (Revenue and Capital)
Capital	Grants made by Legislative Assembly	Charged on the consolidated Fund		
7	8	9	10	11
	₹	₹	₹	₹
	4,31,00,000
	4,31,00,000
	5,00,00,000
	5,00,00,000
	200,00,00,000
	1,60,00,000
	10,00,000
	201,70,00,000
	34,00,00,000
	98,00,00,000
5475-Capital Outlay on other General Economic Services	1,00,000	...	1,00,000	1,00,000
Total	1,00,000	...	1,00,000	132,01,00,000

... 54,23,00,000

1	2	3	4	5	6
			₹	₹	₹
		2070-Other Administrative Services	4,30,00,000	...	4,30,00,000
		Total	58,53,00,000	...	58,53,00,000
06	Finance and Institutional Finance & Credit Control/Supplies & Disposals/Planning and Statistics (DESA)				
		3451-Secretariat Economic Services	1,55,00,000	...	1,55,00,000
		3454-Census, Surveys and Statistics	13,00,000	...	13,00,000
		Total	1,68,00,000	...	1,68,00,000
07	Loans and Advances by State Government				
		
		
		
10	Agriculture & Farmers' Welfare/ Horticulture/ Animal Husbandry and Dairying Development/ Fisheries/Mines & Geology/ Environment, Forest and Wildlife				
		2401-Crop Husbandry	8,00,000	...	8,00,000
		2402-Soil and Water Conservation	50,00,00,000	...	50,00,00,000
		2403-Animal Husbandry	30,25,00,000	...	30,25,00,000
		2406-Forestry and Wild Life	21,70,00,000	...	21,70,00,000
		
		
		Total	102,03,00,000	...	102,03,00,000

7	8	9	10	11
	₹	₹	₹	₹
	4,30,00,000
	58,53,00,000

	1,55,00,000
	13,00,000
	1,68,00,000

6401-Loans for Crop Husbandry	140,00,00,000	...	140,00,00,000	140,00,00,000
6501-Loans for Special programmes for Rural Development	21,00,00,000	...	21,00,00,000	21,00,00,000
Total	161,00,00,000	...	161,00,00,000	161,00,00,000

	8,00,000
	50,00,00,000
	30,25,00,000
	21,70,00,000
4401-Capital Outlay on Crop Husbandry	200,00,00,000	...	200,00,00,000	200,00,00,000
4406-Capital Outlay On Forestry and Wild Life	10,00,00,000	...	10,00,00,000	10,00,00,000
Total	210,00,00,000	...	210,00,00,000	312,03,00,000

1	2	3	4	5	6
			₹	₹	₹
11	Co-operation/Food Civil Supplies and Consumer Affair				
		2408-Food,Storage and Warehousing	500,00,00,000	...	500,00,00,000
		Total	500,00,00,000	...	500,00,00,000
12	Education (Secondary/ Elementary)/ Higher Education (Higher, Technical, Science & Technology)/ Women and Child Development	
		
		
14	Health/ Medical Education & Research/AYUSH/ Food and Drug Administration				
		2210-Medical and Public Health	1106,88,00,000	...	1106,88,00,000
		
		Total	1106,88,00,000	...	1106,88,00,000
15	Labour/Youth Empowerment & Entrepreneurship (Skill Development & Industrial Training, Employment, Youth Affair)				
		2230-Labour, Employment & Skill Development	1,42,00,000	...	1,42,00,000
		
		Total	1,42,00,000	...	1,42,00,000

7	8	9	10	11
	₹	₹	₹	₹
	500,00,00,000
	500,00,00,000

4202-Capital Outlay on Education, Sports, Art and Culture	131,00,00,000	...	131,00,00,000	131,00,00,000
6202-Loans for Education, Sports, Art and Culture	40,00,00,000	...	40,00,00,000	40,00,00,000
Total	171,00,00,000	...	171,00,00,000	171,00,00,000

	1106,88,00,000
4210-Capital Outlay on Medical and Public Health	120,00,00,000	...	120,00,00,000	120,00,00,000
Total	120,00,00,000	...	120,00,00,000	1226,88,00,000

	1,42,00,000
4250-Capital Outlay on other Social Services	1,15,00,000	...	1,15,00,000	1,15,00,000
Total	1,15,00,000	...	1,15,00,000	2,57,00,000

1	2	3	4	5	6
			₹	₹	₹
16	Social Justice, Empowerment/ Welfare of Schedule Castes and Backward Classes & Antodaya (SEWA)/Welfare of Ex-Servicemen				
		2235-Social Security and Welfare	68,60,000	...	68,60,000
		Total	68,60,000	...	68,60,000
17	Public Works (Building and Roads)/ Transport/Civil Aviation				
		2041-Taxes on Vehicles	3,00,00,000	...	3,00,00,000
		2059-Public Works	22,20,00,000	...	22,20,00,000
		2216-Housing	2,54,12,000	...	2,54,12,000
		3054-Roads and Bridges	110,00,00,000	...	110,00,00,000
		3055-Road Transport	26,20,00,000	...	26,20,00,000
	
	
	
		Total	163,94,12,000	...	163,94,12,000
18	Information, Public Relation, Language and Culture/Printing & Stationery				
	
	
19	Energy Department (Power, New and Renewable Energy)/ Industries & Commerce/MSME/ Irrigation and Water Resources				
	
	
	

7	8	9	10	11
	₹	₹	₹	₹
	68,60,000
	68,60,000
	3,00,00,000
	22,20,00,000
	2,54,12,000
	110,00,00,000
	26,20,00,000
4059-Capital Outlay on Public Works	210,70,00,000	...	210,70,00,000	210,70,00,000
5054-Capital Outlay on Roads and Bridges	233,93,21,881	...	233,93,21,881	233,93,21,881
7055-Loans for Road Transport	600,00,00,000	...	600,00,00,000	600,00,00,000
Total	1044,63,21,881	...	1044,63,21,881	1208,57,33,881
4220-Capital Outlay on Information and Publicity	30,00,00,000	...	30,00,00,000	30,00,00,000
Total	30,00,00,000	...	30,00,00,000	30,00,00,000
4700-Capital Outlay on Major Irrigation	10,00,00,000	...	10,00,00,000	10,00,00,000
4711-Capital Outlay on Flood Control projects	70,00,00,000	...	70,00,00,000	70,00,00,000
Total	80,00,00,000	...	80,00,00,000	80,00,00,000

1	2	3	4	5	6
			₹	₹	₹
20	Town and Country Planning/Urban Estates(Urban Development)/ Urban Local Bodies (Local Government)/ Development and Panchayat (Rural Development)/ Public Health Engineering				
	2215-Water Supply and Sanitation		20,00,00,000	...	20,00,00,000
	2217-Urban Development		154,26,00,000	...	154,26,00,000
	2515-Other Rural Development Programmes		188,30,00,000	..	188,30,00,000
		
		
	Total		362,56,00,000	...	362,56,00,000
			2640,73,72,000	...	2640,73,72,000

7	8	9	10	11
	₹	₹	₹	₹
	20,00,00,000
	154,26,00,000
	188,30,00,000
4215-Capital Outlay on Water Supply and Sanitation	363,40,00,000	...	363,40,00,000	363,40,00,000
4711-Capital Outlay on Flood Control projects	30,00,00,000	...	30,00,00,000	30,00,00,000
Total	393,40,00,000	...	393,40,00,000	755,96,00,000
	2211,19,21,881	...	2211,19,21,881	4851,92,93,881

Note:-

Sr. No.	Item	Amount in ₹
1	Supplementary Estimates 2025-26 (1st Installment)	4851,92,93,881
	Unutilized amount available under:	
2	Demand No. 11 Major Head 4408- Capital Outlay on Food Storage and Warehousing Scheme P-01-11-4408-01-101-99-51-R-V.	500,00,00,000
3	Demand No. 14 Major Head 2210-Medical & Public Health Scheme-P-02-14-2210-03-103-84-51-R-V- Grant-in-aid under NRHM.	100,88,00,000
	Saving amount Utilized in:	
4	Demand No. 11 Major Head 2408- Food Storage and Warehousing Scheme P-01-11-2408-01-001-93-51-N-V.	500,00,00,000
5	Demand No. 14 Major Head 2210-Medical & Public Health Scheme-P-02-14-2210-03-103-83-51-R-V- State Contributions of Kind and IM Grant under NHM	100,88,00,000
6	Net Supplementary Amount 2025-26 (1st Installment)	4251,04,93,881

STATEMENT OF OBJECTS AND REASONS

The Bill is introduced in pursuance of articles 204 (1) and 205 of the Constitution of India to provide for the appropriation out of the Consolidated Fund of the State of Haryana of the sums required to meet the supplementary grants made by the Legislative Assembly for expenditure for the financial year 2025-26.

NAYAB SINGH,
Chief Minister, Haryana

The Governor has, in pursuance of Clauses (1) and (3) of Article 207 of the Constitution of India, recommended to the Haryana Legislative Assembly the introduction and consideration of the Bill.

CHANDIGARH:
The 25th August, 2025

RAJIV PRASHAD,
Secretary.

N.B.— The above Bill was published in the Haryana Government Gazette (Extraordinary), dated the 25th August, 2025, under proviso to rule 128 of the Rules of Procedure and Conducted of Business in the Haryana Legislative Assembly.

